

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 03 OF 2017 &
IA NO. 03 OF 2017 & IA NO. 253 OF 2018

Dated: 27th March, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

M/s Sundew Properties Ltd.	...Appellant(s)
Vs.	
Telangana Electricity Regulatory Commission & Anr.	...Respondent(s)

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. D.Bharathi Reddy
Mr. D.Abhinav Rao
Ms. Monalisa Kosaria for R-1

Mr. Rakesh Kumar Sharma
Mr. Nishant for R-2

ORDER

Learned counsel for Respondent No. 1 seeks time to argue the matter. Hence, the matter is adjourned for hearing to **25.04.2019**.

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson